

[Shri Manubhai Shah]

Table a copy each of the following Reports of the Productivity Teams:

- (i) Report (1960) on plastic industry in U.S.A., Italy and Japan. [Placed in Library. See No. LT-3147/61.]
- (ii) Report (1961) on factory building, layout and construction in Japan, U.S.A. and Italy. [Placed in Library, See No. LT-3146/61].
- (iii) Report (1961) on marketing and distribution in U.K., U.S.A. and West Germany. [Placed in Library. See No. LT-3149/61.]
- (iv) Report (1961) on Bituminous coal mining industries in U.S.A., U.K., France and West Germany. [Placed in Library. See No. LT-3150/61.]
- (v) Report (1961) on packaging industry in Switzerland, U.S.A., and Japan. [Placed in Library. See No. LT-3151/61.]

MINUTES OF ESTIMATES COMMITTEE

Shri Dasappa (Bangalore): I beg to lay on the Table a copy of the Minutes of sittings of the Estimates Committee relating to 122nd and 123rd Reports on the Ministry of Commerce and Industry—National Industrial Development Corporation Ltd, and the Development Wing.

ESTIMATES COMMITTEE

HUNDRED AND FORTIETH REPORT

Shri Dasappa (Bangalore): I beg to present the Hundred and fortieth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Forty-fifth Report on the Ministry of Health—Medical Services—Part II.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SEVENTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Eighty-seventh Report of the Committee on Private Members' Bills and Resolutions.

CORRECTION OF ANSWER TO STARRED QUESTION NO 526

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Sir, I beg leave to correct certain factual errors which have crept into answers to supplementary questions asked on Starred Question No. 526 on 16-8-1961, on the floor of this House, in regard to the unlawful kidnapping from Indian soil of Lt. Col. Bhattacharya by Pakistan armed forces, on 4th April, 1961. The correct position is that Lt. Col. Bhattacharya is a serving officer of the Indian Army and he was on official duty, on a routine check of the India-Pakistan border, in village Payra in District of 24-Parganas of West Bengal, when he was unlawfully ambushed and kidnapped by a body of Pakistan Armed Forces.

Some Hon. Members rose—

Mr. Speaker: Order, order. It is rather unfortunate. The other day it was made to appear that he was only a retired officer and that Government had practically nothing to do with him.... (Interruptions.)

Shri Hem Barua (Gauhati): That was in reply to my question.

Mr. Speaker: Order, order. They have corrected it and say that he is an officer. The hon. Members would like to know whether he is being given any assistance. The main point there was whether any legal assistance was given to him in the court in Pakistan.... (Interruptions.)